



FORM No. - 4

See Rule (12)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

CUTTACK BENCH

ORDER SHEET

Original

Application No. 381 of 200 3

Applicant(s) Pravat Samal Respondent(s) Union of India & ors.

Advocate for Applicant(s) Mr. Niranjan Singh Advocate for Respondent(s) S.K. Samal

NOTES OF THE REGISTRY	ORDERS OF THE TRIBUNAL
g.p.O. for Rs. 50/- for 27- For consideration pt. as per Memo. AB 4.6.03 DR. S.O. (T) 26/6/03 26.06.03 Defects removed. For Registration pt. AR 35/6/03 DR. 20. (T) 21/6/03 02-07-03	REGISTER 21/7/2007 Registrar Order dated 4.7.03 By filing a Memo dated 4.7.03 Shri N. Singh, Advocate for the applicant seeks permission of this Tribunal to withdraw the O.A. for filing a better application. Heard Shri P.C. Panda, Advocate for the Railways. In view of Memo filed, this O.A. is disposed of as withdrawn. The applicant, if so desires, may file a better petition. Vice-Chairman Member (T)